

**SPECIAL INSTRUCTIONS TO THE CANDIDATES WHO ARE
APPEARING FOR THE VIVA-VOCE TO THE POST OF CIVIL
JUDGES**

1. Candidate, who is tested positive for COVID-19 and is under mandatory quarantine as on the date of viva-voce, should submit his/her Covid-19 report to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance and before the scheduled date of his/her viva-voce. Separate date will be given for such candidate to appear for viva-voce after the completion of his/her mandatory quarantine period, subject to production of Covid-19 negative report.

2. Candidates, who are from Containment Zone or who are/were in contact with Covid-19 patient and considered as primary or secondary contact should send information, along with necessary details, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance and before the scheduled date of his/her viva-voce. Separate date will be given for such candidate to appear for viva-voce, after the completion of his/her mandatory quarantine period.

3. Candidates while entering the High Court premises, shall show either hard copy or the soft copy of the Vaccination Certificate for having received two doses of Covid-19 vaccine.

4. The candidates, who have not received or were prevented from receiving the two doses of Covid-19 Vaccine, will be permitted to enter the High Court premises subject to production of Covid-19 negative report, which was obtained 72 hours from the date of Viva-Voce.

5. Candidates while entering High Court premises will be subjected to thermal screening. The candidates found to be having any symptoms of COVID -19 will not be allowed entry into the High Court

premises. Such candidates will be extended another opportunity to appear for Viva-Voce on the date fixed, which would be intimated to the candidate and subject to production of COVID-19 negative report.

6. Entry and exit of candidates who are attending the viva-voce shall be only through the Gate No.3 (near High Court Old Post Office).

7. Only the Candidates are allowed to enter the High Court premises on production of viva-voce intimation letter and subject to instructions as specified above.

8. In view of current Covid-19 situation, candidates travelling overnight by public conveyance like buses and trains, are advised to wear clean and fresh clothes in order to maintain personal hygiene.

9. Candidates shall wear new fresh N-95 mask and hand gloves throughout their stay at the High Court premises. The candidates without N-95 mask and hand gloves will not be allowed entry to the High Court Premises.

10. Candidates shall wear hand gloves at the time of submitting their documents for verification and shall use hand sanitizer.

11. Candidates shall ensure in maintaining social distance with High Court officials while submitting the documents for verification and also throughout their stay at the High Court premises.

12. Candidates entering the High Court premises are instructed to co-operate with Medical Screening Team and Para Medical Volunteers.

13. Candidates are requested to leave the High Court premises immediately after completion of their viva-voce.
